

में एक व्यापक रिपोर्ट सभा पटल पर रखी जायेगी ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री (श्री के० के० शाह) : (क) स्वास्थ्य सेवाओं के अपर निदेशक, बिहार ने जांच के दौरान अस्पताल के कमरे में कतिपय उन दवाइयों को पाया जिनकी तारीख समाप्त हो चुकी थी। ये दवाइयां पिछले सूखे के दौरान विदेशी स्रोतों से उपहार में प्राप्त हुई लगती हैं। इन दवाइयों की कीमत 30,000 तथा 35,000 के बीच में आंकी गई है।

(ख) जिम्मेदारी निर्धारित करने के बाद दोषी व्यक्तियों के विरुद्ध कार्यवाही करने का विचार है। इस मामले में विस्तृत जांच करने का भी विचार है और उसकी रिपोर्ट सभा पटल पर रख दी जायेगी।

IMPORT OF DI-AMMONIUM PHOSPHATE
FROM U.S.A.

*586. SHRI VISWANATHA MENON :

SHRI A. K. GOPALAN :

SHRI P. RAMAMURTI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the total quantities of Di-Ammonium Phosphate imported from U.S.A. last year;

(b) the basic import duty chargeable on these imports;

(c) whether Government are aware that the imports of Di-Ammonium are badly affecting the superphosphate industry in India; and

(d) if so, the steps taken by Government to protect the superphosphate industry ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) The quantity of Di-ammonium phosphate imported during 1968-69 from the U.S.A. was 1,96,076 tonnes.

(b) A 10% countervailing import duty is leviable on this fertilizer.

(c) and (d). In view of the fact that the imports of Di-ammonium phosphate are made only to fill the gap between the estimated requirements of the country for nitrogenous and phosphatic fertilizers and their estimated local production, the Government do not think that the imports of Di-ammonium phosphate are badly affecting the superphosphate industry in the country. Steps are taken to assess periodically the requirements of phosphatic fertilizers that can be met through the indigenous production, and imports of Di-ammonium phosphate and other fertilizers are planned only to the extent that the indigenous production falls short of the estimated requirements. The State Governments were asked to use maximum quantity of locally manufactured superphosphate, etc. before indenting for imported complex fertilizers.

EXPENDITURE IN FOREIGN EXCHANGE ON
THE IMPORT OF RAILWAY GOODS

*587. SHRI S. K. TAPURIAH : Will the Minister of FINANCE be pleased to state :

(a) the total annual expenditure in foreign exchange on the import of railway goods as electrical, signalling and tele-communications equipment;

(b) how this expenditure is met, whether by loans from abroad or by purely Indian resources; and

(c) whether some foreign agencies are giving aid to meet the expenditure and if so, the rate of interest ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) The foreign exchange expenditure on

the import of electrical goods (including electrical traction equipments and electrical components for manufacture of electric and diesel locomotives and Electrical multiple units and signalling & telecommunication equipment during the years 1967-68 and 1968-69 was Rs. 14.06 crores and Rs. 11.20 crores respectively. The anticipated foreign exchange expenditure for these items during 1969-70 is about Rs. 11 crores.

(b) The foreign exchange expenditure on these items is met from credits extended by the International Development Association (an affiliate of the World Bank) and Credits under bilateral agreements with foreign countries.

(c) The credits extended by the International Development Association for Indian Railways bear no interest but only a service charge of 3% per annum. Credits extended by Canada and U.K. are also interest free. Credits under bilateral agreements with other foreign countries bear varying rates of interest up to 6% per annum.

DEFICIT FINANCE AND PRICE INDEX

*588. SHRI LOBO PRABHU : Will the Minister of FINANCE be pleased to state :

(a) the total of deficit finance in the current budget year and the corresponding figure on the same date in the last budget year;

(b) the whole-sale price index for all commodities on the same dates during the present and the past budget year;

(c) the total money in circulation on the same two dates; and

(d) since there appears no relation between the deficit finance and prices and money supply, why Government do not increase it and avoid the alternative of taxation for as long as this can be done without marked inflation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The available information is based on the Reserve Bank's net credit

to Government. This shows that between 31st March, 1969 and 14th November, 1969 there was an overall surplus of Rs. 34 crores in Government transactions in contrast to an overall deficit of Rs. 26 crores revealed during the corresponding period last year.

(b) The general index of wholesale prices (1961-62=100) rose from 165.1 during the week ended March 29, 1969 to 168.0 during the week ended November 15, 1969—an increase of 1.8 per cent. During the corresponding period last year, the general index of wholesale prices had risen from 160.3 to 166.1—an increase of 3.6 per cent.

(c) Total money in circulation rose from Rs. 5839 crores on 31st March, 1969 to Rs. 5986 crores on 14th November, 1969—an increase of Rs. 147 crores. During the corresponding period last year money supply had registered a decline of Rs. 67 crores i.e. from Rs. 5401 crores on March, 31, 1968 to Rs. 5334 crores on November 15, 1968.

(d) Government policy is to keep deficit financing within the non-inflationary limits, but this cannot provide a substitute for other means of mobilising additional resources.

आयकर का भुगतान न करने वाले
व्यक्तियों को आयकर आयुक्त द्वारा छूट का
बिना जाना

* 589. श्री ओंकार लाल बोरबा : क्या
वित्त मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आयकर आयुक्त
आयकर न देने वाले व्यक्तियों को आयकर
के भुगतान में छूट दे सकता है यदि किन्हीं
विशेष कारणों के आधार पर उसके विषे
आवेदन पत्र दें ;

(ख) यदि हाँ, तो किन कारणों के आधार
पर ऐसा हो सकता है ;

(ग) पिछले तीन वर्षों में ऐसे कितने
आवेदन पत्र प्राप्त हुए हैं ; और